

**The Term of References of
The Regional Nodal officers
Appointed for The Novel
Corona COVID-19..**

**Government of Gujarat
Health & Family welfare Department
Sachivalaya, Gandhinagar
No. NCV/102020/SF-1/G
Dated the 21st March, 2020**

Read: The Order No. AIS/102020-162665-G of General Administration Department Government of Gujarat Dated: 20/03/20

Order:

In exercise of the powers conferred under section 2, 3 & 4 of The Epidemic Diseases Act, 1897, The Governor of Gujarat has issued the regulations regarding COVID - 19 (Corona Virus Disease 2019). To avoid the further spread of the COVID-19 the GAD has appointed the regional Nodal officers by the order of read no.(1) to work at regional level of the State.

The Government has decided the term of references of the regional Nodal officer which are as follows.

- (1) To act as a link between the District Collectors/Municipal commissioners of allotted regions and State Government.
- (2) To identify one common exclusive treating facility as an infectrial control center with isolation ward-cum-ICU per region (one per region) and ensure that all the suspected/confirmed cases are transferred in common treating facility and get exclusive treatment Gujarat.
- (3) To monitor the quarantine arrangements at Districts/Corporations, implementation and violation of the Gujarat Epidemic Diseases, COVID-19 Regulations, 2020. And epidemic diseases Act, 1897.
- (4) To help assess the institutional framework for equipment, consumables, HR, Skills & monitoring up to district/ corporation level, identify gaps and help bridge them.
- (5) To facilitate implementation of surveillance measures instituted for tracking and continued surveillance of contacts of confirmed positive cases.
- (6) To facilitate availability of adequate Personal protective Equipments & such other consumables in coordination with Health & Family welfare department at State level.
- (7) To coordinate implementation of risk communication measures and measuring their efficiency, reach and adequacy.

By order and in the name of Governor of Gujarat,



(I.M. Quraishi)

Joint Secretary to Government
Health & Family welfare Department

A copy of the above is forwarded to the following for information and compliance:

- PA to H'ble Chief Minister ,Gandhinagar
- PA to H'ble Deputy chief Minister, Gandhinagar
- PA to H'ble Minister of State(Health), Gandhinagar
- PA to Chief Secretary, Gandhinagar
- PA to Principal Secretary, Health & Family Welfare Department, Gandhinagar
- Shri Pankaj Kumar,IAS, ACS, Revenue Department, Gandhinagar
- Dr. Vinod R. Rao,IAS, Secretary(Primary & Secondary Education),Education Department, Gandhinagar
- Shri M.S.Patel,IAS, Commissioner, Municipal Administrator, Gandhinagar
- Dr. Rahul Gupta,IAS, Industries Commissioner, Gandhinagar
- All The Municipal Commissioners in the State of Gujarat.
- All The District Collector in the State of Gujarat.
- The Commissioner, Health and Medical Services and Medical Educations, Gandhinagar
- Urban Development and Urban Housing Department, Sachivalaya, Gandhinagar
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